

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 27<sup>th</sup> February, 2015  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf  
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Original Application No.9/2014 & M.A.No.79/2014, M.A.No. 265/2014, & M.A.No. 501/2014.	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. & Ms. Sangeeta Singh, Advs. For the Applicant. Mr. Anil Soni, Adv. For R-1, 4 & 8. Mr. A.K.Prassad, Adv. For R-2. Mr. Ashok Aggarwal, A.G. Punjab, Mr. Jayant K. Sud, AAG, Punjab, Mr. Jaskirat Singh Sindhu, Addl. Adv. General, PB, Mr. Vishal Dabas, Adv., Mr. Sandeep Singh, Asst. Adv. General, PB , Advs. for R- 5. Mr. V.V. Vardhan and Mr. A. Mauli Kumar Prasad, Advs. For R- 6 & 7. Mr. B.V. Niren, Adv. For R-6. Ms. Manisha Badoni, Adv. & Mr. Sanjay Upadhyay, Adv. For R-10. Mr. Jaspreet Singh, Adv. for Bahrti Kisan Union for R-11.	
<b>FOR ADMISSION</b>				
2.	Appeal No. 13/2015 & M.A.No.160/2015.	Haryana State Pollution Control Board Vs. M/s Anant Stone Crushers & Ors.	Mr. Anil Grover, Adv. For the Appellant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2. Mr. Paras Tripathi, Sr. Adv. along	

			with Ms. Syed Amber, Adv. For R-6 to 8. Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. For R-4.	
<b>FOR HEARING</b>				
4.	Appeal No. 73/2014.	M/s Ex-Servicemen Welfare Association. Vs. MoEF, Climate Change & Ors.	Mr. Ganesan Umapathy, & Ms. R. Mekhala, Advs. For Appellant. Mr. Vishwendra Verma, Vikas Malhotra, and Niwakshi Verma, Advs. For R-1.	
5.	Original Application No.111/2014 & M.A.No.322/2014.	Envionics Trust Vs. Union of India & Ors	Mr. Rahul Choudhary & Ms. Pallavi Talwar Advs. For the Applicant. Mr. Vikash Malhotara and Mr. M.P. Sahay, Adv. for R-1 to 3.  Mr. S.S. Shamsbery and Mr. Varun Punia, Advs. for R-4. Mr. Guntur Prabhakar & Guntur P. Kumar , Advs. For R-5. Mr. Shibashish Misra, Adv. For R-6. Ms. Alpana Poddar & Mr. Raj Kumar, Advs. For R-7. Mr. Dhananjay Bajjal and Mr. Nikhil Nayyar, Advs. For R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Advs. For R-9. Mr. B.V.Niren & A.K.Prassad, Advs. For R-10. Mrs. C.K. Sucharita, Adv. For R-11.	
6.	Original Application No.113/2014.	Amar Singh Vs. Union of India & Ors	-----Same As Above-----	
7.	Original Application 35(THc)/2013 & M.A.No.21/2014.	Parminder Singh Vs. Punjab PCB & Ors.	Mr. Ritwick Dutta, Adv. For the Applicant. Mr. A. R. Takkar, Adv. & Ms. Gurinderjit, Adv for R- 1, 2 & 3. Mr. Raj Kumar, Adv. For R-3. Mr. Nitish Kr. Sharma & Mr. Jeevesh Nagrath, Advs. for R- 4 to 6. Mr. Rajat Navet, & Mr. Ritwick Navet, Advs. for R-7. Mr. Sunil Gupta, Adv. for R- 9 Mr. Rajkumar, Adv. & Mr. S.L. Gundli, Sr. Law Officer (CPCB) for R-10	
8.	Original Application No.22/2014 & M.A.No.73/2014.	Pratap Singh Vs. Union of India & Ors.	Mr. Bhupender Lakra, Adv. for the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Anil Grover, AAG of State of Haryana and Mr. Rahul Khurana, Advs. For R- 2, 3, 4. Mr. Narender Hooda, Sr. Adv., Mr. Bano Deswal, Adv. For R-5.	
9.	Original Application No. 50 (THc)/2013 (M.A No. 570/2013)	Sh. S.C. Jain Vs. Govt. Of NCT of Delhi &	Mr. Gaurang Kanth, Adv. for R – 1 Mr. Anuj Aggrawal, Adv. for R – 2 Mr. Vikas Malhotra, Adv. for R - 3	

		Ors.	Mr. Kuldeep Singh, Adv. for R – 4 Mr. A.D.N. Rao, Adv. for R - 5 Mr. Charanjeet Bhalla and Sandeep Soni, Adv. For R-7. Mr. Rajiv Bansal, Adv. for DDA Mr. Balendu Shekhar, Adv. for SDMC Mr. Bipin B. Singh, Adv. for DSIIDC	
10.	Original Application No. 51(THc)/2013 (M.A No. 584/2013)	Sh. Nagender Deswal Vs. Chief Secretary & Ors.	Mr. Raj Singh, Adv. for Applicant Mr. Gaurang Kanth, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Anuj Saxena, Adv. for R – 4 Mr. Sanjeev Ralli, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R - 6 Mr. Vikash Chandra, Adv. for R – 7 Mr. D. Rajeshwar Rao for R – 8 Mr. Anuj Aggrawal, Adv. for AERB Mr. Sanjeev Ralli, Adv., Mr. Prem Grover, Adv. and Mr. Dinesh Jindal, Law Officer, For DPCC.	

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